

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The enquiries by the Enforcement Directorate show that the money received by Dr. George Thomas from U.S.A. has been through legal channels and no contravention of the Foreign Exchange Regulation Act is involved. The question of taking any action in this regard, therefore, does not arise.

#### Book on Heroes of Freedom Movement

2088. DR. RANEN SEN :  
SHRI JAGESHWAR  
YADAV :  
SHRI BHOGENDRA JHA :  
SHRI RAMAVATAR  
SHASTRI :  
SHRI SARJOO PANDEY :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have decided to bring out a comprehensive book on the heroes of freedom movement ;

(b) if so, the steps taken to collect the material from the States ;

(c) the progress made so far in compiling the book ; and

(d) when the book is likely to be ready ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir. The Government have decided to bring out a 'Who's Who' of the patriots, who were hanged or killed in the country's struggle for freedom.

(b) Project Officers have been appointed to collect the material in the States and Union Territories.

(c) and (d). Necessary material is being collected and the book is likely to be ready by October, 1969.

#### Communist Strategy

2089. SHRI ONKAR SINGH :  
SHRI KANWAR LAL  
GUPTA :  
SHRI SHARDA NAND :

SHRI SHRI GOPAL SABOO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that he said at Barauni that the Communists were working on a strategy to plunge the country into disorder and precipitate greater crisis to achieve their own end ;

(b) whether it is also a fact that he condemned the Communists for their extra-territorial loyalty ; and

(c) if so, what specific steps have been taken by Government to check anti-national activities of these Communists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Home Minister had spoken in general terms about the Communist ideology which has to be countered on a political plane and as such, the question of any specific steps does not arise.

#### नेहरू विश्वविद्यालय, नई दिल्ली

2090. श्री श्रीकार सिंह :  
श्री कंवर लाल गुप्त :  
श्री जि० ब० सिंह :  
श्री शारदानन्द :  
श्री प्रकाशवीर शास्त्री :  
श्री शिव कुमार शास्त्री :

क्या शिक्षा तथा युवक सेवा मंत्री यह बनाने की कृपा करेंगे कि :

(क) दिल्ली में नेहरू विश्वविद्यालय की स्थापना में क्या प्रगति हुई है ;

(ख) इस विश्वविद्यालय में किन विषयों की शिक्षा दी जायेगी और यह कब से कार्य आरम्भ कर देगा ; और

(ग) इस पर कितना व्यय किया जायेगा ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० बी० राव) : (क) विश्वविद्यालय के लिए लगभग 600 एकड़ जमीन का अधिग्रहण किया गया है। विश्वविद्यालय के विभिन्न प्राधिकारियों का गठन तथा कुलपति की नियुक्ति का प्रश्न विचाराधीन है।

(ख) विश्वविद्यालय में पढ़ाये जाने के लिए विशिष्ट विषयों का निर्णय करना विश्व-विद्यालय के प्राधिकांरियों की जिम्मेदारी होगी। अभी इस स्तर पर कोई तारीख नहीं बताई जा सकती है। विश्वविद्यालय की यथाशीघ्र स्थापना के लिये कोशिशें की जा रही हैं।

(ग) 1969-70 के बजट में एक करोड़ रुपये की व्यवस्था का विचार किया गया है।

#### Reconstitution of Copyright Board

2091. DR. SUSHILA NAYAR ;  
SHRI B. K. DASCHOW-  
DHURY ;

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have reconstituted the Copyright Board in the country ;

(b) if so, the reasons therefor ;

(c) the name of the Chairman of the Board and number of members together with their names ; and

(d) the terms of reference of the Board ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) The term of the appointment of the Chairman and other members of the previous Board had expired.

(c) *Chairman* Shri J. K. Tandon, retired Judge of the Allahabad High Court.

#### Members

1. Shri Kanti Chaudhuri, Joint Secretary, Ministry of Education and Youth Services.
2. Shri Dwarkanath Gebardhan Bar-at-Law, Advocate, Supreme Court.
3. Shri C. B. Rao, retired ICS and President, Kendriya Hindi Sikshan Mandal, Agra
4. Shri S. H. Belavadi, Secretary, Maharashtra Legislative Assembly and Council, Bombay.

5. Shri D. Suryanarayanawamy, ex-Law Secretary, Andhra Pradesh.

6. Shri B. Sarma, Secretary to the Government of Assam, Law Department.

(d) The Copyright Board is a quasi-judicial body, set up under the provisions of Chapter II of the Copyright Act, 1957 (14 of 1957) to carry out certain functions specified in Sections 6, 31, 32, 50 and 52 (1)(j) of the Act.

#### Delegations Sent Abroad

2092. DR. SUSHILA NAYAR :  
SHRI K. LAKKAPPA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Delegations sent abroad during the last two years by his Ministry ;

(b) the names of countries visited by those delegations ;

(c) the amount spent by each delegation ; and

(d) the results achieved thereby ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). A statement containing the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-249/69].

#### ग्रन्थालय साहित्य का प्रकाशन

2093. श्री प्रकाशवीर शास्त्री :

डा० सुशीला नयार :

श्री क० लकप्पा :

श्री शारदानन्द :

क्या गृह-कार्य मंत्री बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में ग्रन्थालय साहित्य के प्रकाशन में वृद्धि हो रही है ;

(ख) क्या यह भी सच है कि भारतीय भाषाओं में भी बड़े पैमाने पर ग्रन्थालय साहित्य प्रकाशित किया जा रहा है ; और

(ग) यदि हाँ, तो इसे रोकने के लिये